

**FORM G****INVITATION FOR EXPRESSION OF INTEREST FOR  
S. K. M. REAL INFRA LIMITED OPERATING IN REAL ESTATE AT  
MUMBAI, MAHARASHTRA**

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India  
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

<b>SL.</b>	<b>RELEVANT PARTICULARS</b>	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	S. K. M. REAL INFRA LIMITED CIN: U45400MH1999PLC123290 PAN :AAFCS2695R
2.	Address of the registered office	At Raaj chamber, plot no. 115-115/ 1 to 3, R. K. Paramhans Marg, Andheri (East) Mumbai MH 400069 IN
3.	URL of website	Website Not available
4.	Details of place where majority of fixed assets are located	Major Asset is Commercial Building Known as 'Raaj Chamber', plot no. 115-115/ 1 to 3, R. K. Paramhans Marg, Andheri (East) Mumbai MH 400069 IN ,
5	Installed capacity of main products/ services	Commercial Complex with 65000 (Approx) Sq feet Built Up area
6	Quantity and value of main products/ services sold in last financial year	Rentals Received at approx. 35 Percent Occupancy Rs 3.14 Crores
7	Number of employees/ workmen	6
8	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Detailed Financials and List of Creditors can be obtained by mailing at skm.cirp@gmail.com
9	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Minimum Networth of Rs. 5 Crore OR Minimum Asset Under Management of Rs. 100 Crore AND Minimum Turnover of Rs 10 Cr in one out of Previous Two Financial Years as per Audited Financial Statements (Refundable EMD of Rs .10 Lacs )
10	Last date for receipt of expression of interest	23 <sup>rd</sup> Sept 2024
11	Date of issue of provisional list of prospective resolution applicants	25 <sup>th</sup> Sept 2024
12	Last date for submission of objections to provisional list	30 <sup>th</sup> Sept 2024

13	Date of issue of final list of prospective resolution applicants	07 <sup>th</sup> Oct 2024
14	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	11 <sup>th</sup> Oct 2024
15	Last date for submission of resolution plans	11 <sup>th</sup> Nov 2024
16	Process email id to submit Expression of Interest	skm.cirp@gmail.com

Sd/-

CA IP Neeraja Kartik

IBBI/IPA-001/IP-P01445/2018-2019/12137

202 Padmasani Apartments 58/2 Shivaji Nagar Nagpur 440010

For (S.K.M Real Infra Ltd)

Date: 06.09.2024

Place: Nagpur